

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1311 OF 2018 IN
IA. NO. 1235 OF 2018 IN APPEAL NO. 10 OF 2017**

Dated: 24th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Damodar Valley Corporation

.... Appellant(s)

Versus

**West Bengal Electricity Distribution Company Ltd.
& Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Janesh Kumar for R-2

Mr. Sethu Ramalingam for R-3

Mr. Rajiv Yadav for R-4

ORDER

Issue notice on the appeal as well as on the IA No. 1235 of 2018 (Appln. for directions) to the Respondents returnable on 22.10.2018. Dasti, in addition, is permitted.

List the matter on **22.10.2018.**

IA No.1311 of 2018 (Appln. for urgent listing) is disposed of.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**